

**Conversion of routes into expressways**

1687. SHRI. K. RAHMAN KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry has any plans of converting certain routes into expressways in the near future;
- (b) if so, the details of such routes and by when these will be converted into expressways;
- (c) whether there is any proposal to give priority to those routes which attract a large number of domestic and international tourists and pilgrims; and
- (d) if so, by when the Ministry proposes to identify and start work in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Government has approved/ in-principally approved development of certain corridors as Expressways. The main criteria of selection of expressway corridor is traffic volume. These expressway projects are generally Greenfield Expressways. However, based on outcomes of DPRs, existing routes may be taken up as a part of these expressway projects. The expressway projects are in DPR/feasibility stage except Delhi Meerut Expressway and Eastern Peripheral Expressway. The works for three packages (out of four packages) of Delhi Meerut Expressway have been awarded. The works for Eastern Peripheral Expressway have also been awarded and scheduled date of completion is March 2018.

**Issuing driving licences**

†1688. SHRI LAL SINH VADODIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the business of making driving licences is thriving in various parts of the country;
- (b) if so, whether Government proposes to take any steps to curb the same; and
- (c) if so, the details thereof and by when and if not, the reasons therefor?

---

†Original notice of the question was received in Hindi.